

DIVISION BENCH
COURT - I

O-214

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/127(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	RANISATI INDUSTRIES LTD VS RAMSARUP VYAPAR LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearances (via video conferencing/physically)

O R D E R

1. None appears for the parties.
2. Notice was directed to be served upon the parties by the Registry. As per Tracking Report placed on record by Registry, parties have been served. However, there is no representation on their behalf.
3. Await presence of the parties. If there is no representation on behalf of the parties, appropriate orders will be passed.
4. Post the matter on **18/03/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**